

## WRITTEN ANSWERS TO QUESTIONS

## Insecticides

[Translation]

## Khadi and Village Industries Commission

\*103. SHRI GUMAN MAL LODHA:  
SHRI JAGMEET SINGH BRAR:

Will the PRIME MINISTER be pleased to state:

(a) whether the amount of Central Assistance for the development of khadi and village industries has been curtailed constantly;

(b) if so, the reasons therefor;

(c) the amount given as grant and loan to the Khadi and Village Industries Commission during 1991-92, 1992-93 and 1993-94;

(d) the total capital available with KVIC for operational purposes by the end of March, 1994;

(e) whether the Commission has been given freedom to expand its capital-base by taking loans from other source; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) Does not arise.

(c) The amount of grants and loans given to KVIC by the Government under the Plan Schemes for KVIC activities are as under:

(Rs. in crores)

Year	Total Grants & Loans	
	Plan	Non-Plan
1991-92	193.00	74.00
1992-93	193.00	77.30
1993-94	208.00	77.30

(d) Capital outstanding with implementing agencies as on 31.3.1994 was Rs. 1078.84 crores. In addition to this imprest with State Boards and institutions was Rs. 103.60 crores, investment in trading units was Rs. 78.13 crores and bank balance with KVIC was Rs. 7.22 crores. So, a total of Rs. 1267.78 crores was available with KVIC and its institutions as on 31.3.94.

(e) and (f) No, Sir. KVIC can borrow with the previous sanction of the Government.

105. SHRI M. RAMANNA RAI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the quantity of various types of insecticides imported during 1994-95 so far;

(b) whether there is any test report which recommends the usefulness of these insecticides;

(c) if so, the details thereof; and

(d) the names of insecticides banned and these recommended for use in Agriculture?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) Quantity of various types of Insecticides imported during 1994-95 (April-June) is given in the enclosed Statement I.

(b) and (c) Efficacy, toxicity, the impact on the environment and cost related data dermine the usefulness of an insecticide. Insecticides are registered under the Insecticides Act, 1968 after examining scientifically obtained data.

(d) The insecticides which have been registered under the Insecticides Act, 1968 are given in the enclosed Statement II and those which have been banned for use in India are given in the enclosed Statement-III.

## Statement-I

Imports of Pesticides in 94-95 (April-July)

	Quantity in Mt. (Prov.)
1. Chlordane	6.7
2. DDVP	61.4
3. Heptachlor	9.07
4. Methyl Bromide	16.5
5. Parathion Methyl	50.0
6. Cypermethrin	0.8
7. Allethrin	3.17
8. Synthetic Pyrethroids	1.89
9. Others	1015.04

## Statement-II

List of Insecticides Registered on regular basis under section 9(3) of the Insecticides Act, 1968 as on 6.12.94

1. Acephate
2. Alachlor
3. Aldicarb
4. Allethrin
5. Alpha Naphthyl Acetic Acid
6. Aluminium Phosphide
7. Anilofos
8. Atrazine
9. Alphacypermethrin
10. Aureofungin